

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †1592
TO BE ANSWERED ON 02.07.2019**

RESERVATION IN PRIVATE SECTOR

†1592. SHRI ASHOK KUMAR RAWAT:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has taken any steps to ensure reservation in jobs in the private companies where Government has even partial shares;
- (b) if so, the details thereof as on date;
- (c) the time by which the provision for reservation in jobs in private companies is likely to be done; and
- (d) the reasons for the delay in this regard?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) & (b): As per Department for Promotion of Industry and Internal Trade(DPIIT), a Coordination Committee for affirmative action in the private Sector was set up by the Prime Minister Office in 2006. DPIIT is providing the secretarial assistance to the committee. So far 9 meetings of Coordination Committee have been held. In the first Coordination Committee meeting, it was stated that the best course for achieving progress on the issue of affirmative action is through voluntary action by the industry itself.

In the context of reservation in private sector, the Industry representatives are of the view that reservation is not a solution but are willing to partner with the Government and appropriate agencies in enhancing and expanding current recruitment policy for the marginalized section, especially the SC and ST at all levels, as also to encourage skill development and training.

Accordingly, the Apex Industry Associations namely Confederation of Indian Industry (CII), Federation of Indian Chamber of Commerce and Industry (FICCI) and Associate Chamber of Commerce and Industry of India (ASSOCHEM), have prepared voluntary Code of Conduct (VCC) for their member companies centered around education, employability, entrepreneurship and employment to achieve inclusion. Measures undertaken by the member of Industry Associations, inter-alia, includes scholarships, vocation training, entrepreneurship development programmes and coaching etc. Further, in the 8th Meeting of the Coordination Committee, the Dalit Indian Chamber of Commerce & Industry (DICCI) has also been included as a stakeholder.

(c) & (d): Does not arise.
